

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

RAJYA SABHA

QUESTION NO 21.04.2010

ANSWERED ON

DEVASTATION DUE TO FLOODS IN DELHI UP AND BIHAR .

2801

SHRI PERVEZ HASHMI

Will the Minister of COALHOME AFFAIRS be pleased to state :-

(a) whether Government has conducted any survey to study the devastation in agriculture due to recent floods in Delhi, UP and Bihar States;

(b) if so, the details thereof;

(c) whether Government has paid compensation to the affected farmers; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d):As per the information received, 4.61 lakh hectares of cropped area in Uttar Pradesh and 0.84 lakh hectares cropped area in Bihar were affected due to heavy rains/floods/landslides during South-West monsoon and post monsoon 2009. The Government of Delhi had not reported any damage in agriculture due to floods during 2009.

As per the Scheme of relief assistance, the State Government concerned is required to initiate the relief operations in the affected areas out of the corpus of Calamity Relief Fund (CRF), which is contributed by the Government of India and the State Government in the ration of 75:25. Distribution of relief on ground is the responsibility of the State Government concerned. The Government of India supplements the efforts of the State Governments by providing logistic and financial support, where necessary.

Additional financial assistance is provided from the National Calamity Contingency Fund (NCCF) in the wake of natural calamities of severe nature.

The extant norms for providing assistance from CRF/NCCF inter alia provide assistance in the form of Agriculture Input Subsidy to the farmers whose crops are affected due to floods.

The State of Bihar had been allocated an amount of Rs. 167.45 crore in the CRF for the year 2009-10 comprising Rs. 125.59 crore as Central contribution and Rs. 41.86 crore as State contribution.

The State of Uttar Pradesh had been allocated an amount of Rs. 332.74 crore in the CRF for the year 2009-10 comprising Rs, 249.55 crore as Central contribution and Rs. 83.19 crore as State contribution.

Entire Central share for the year 2009-10 had been released to the States of Bihar and Uttar Pradesh.

No memoranda seeking financial assistance from NCCF were submitted by the State Governments of Bihar and Uttar Pradesh for floods of 2009.